



The Assam Repealing Act, 2024

Act No. 30 of 2024

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THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 529 দিশপুৰ, শুক্ৰবাৰ, 25 অক্টোবৰ, 2024, 3 কাতি 1946 (শক)
No. 529 Dispur, Friday, 25th October, 2024, 3rd Kartika, 1946 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 25th October, 2024

No. LGL.13/2024/17.— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 19th October, 2024 is hereby published for general information.

ASSAM ACT NO. XXX OF 2024

(Received the assent of the Hon'ble Governor on 19th October, 2024)

THE ASSAM REPEALING ACT, 2024

AN ACT

to repeal the Assam Moslem Marriages and Divorces Registration Act, 1935.

Preamble

Whereas it is expedient to repeal the Assam Moslem Marriages and Divorces Registration Act, 1935;

Assam Act
IX of 1935

It is hereby enacted in the Seventy- fifth year of Republic of India as follows :-

Short title and commencement

1. (1) This Act may be called the Assam Repealing Act, 2024.
- (2) It extends to the whole of Assam.
- (3) It shall come into force at once.

Repeal and savings

2. (1) The Assam Moslem Marriages and Divorces Registration Act, 1935 and the Assam Repealing Ordinance, 2024 are hereby repealed.
- (2) Notwithstanding such repeal of the Act and the Ordinance as mentioned in sub-section (1) above, anything done or any action taken under the said Act and the Ordinance, so repealed, shall be deemed to have been validly done or taken under the provisions of the Act and Ordinance, so repealed.

Assam Act
IX of 1935
Assam
Ordinance
No. IV of
2024

GEETANJALI DAS SAIKIA,
Secretary to the Government of Assam,
Legislative Department, Dispur.